

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 86 OF 2018 &**  
**IA NO. 107 OF 2018 & 110 OF 2018**

**Dated : 28<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tamil Nadu Newsprint & Papers Limited**

...

**Appellant(s)**

**Vs.**

**Tamil Nadu Generation and Distribution  
Corporation Ltd. & Anr.**

...

**Respondent(s)**

Counsel for the Appellant (s)

:

Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s)

:

Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

**ORDER**

**(IA NO. 110 OF 2018)**

*(Application for exemption from filing certified copy of impugned order)*

In this application the appellant has prayed that filing of certified copy of the impugned order may kindly be exempted.

In the light of the statement made in the application and the reasons stated therein, IA No. 110 of 2018 is allowed as sufficient cause has been made out. Production of certified copy of the impugned order is dispensed with at present. The application is disposed of.

**APPEAL NO. 86 OF 2018 &**  
**IA NO. 107 OF 2018**

The learned counsel, Mr. S. Vallinayagam appearing for the first Respondent prays for four weeks time to file his reply to the main appeal and also to the IA No. 107 of 2018 filed by the Appellant for interim orders/stay.

Submission made by the learned counsel appearing for the first Respondent, as stated supra, is placed on record.

The learned counsel appearing for the first Respondent is permitted to file his reply to the main appeal and also to the IA No. 107 of 2018 by 26.06.2018, after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed by 17.07.2018, after duly serving copy on the other side.

List the matter on 05.09.2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**  
*tpd/vt*

**(Justice N.K. Patil)**  
**Judicial Member**